

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

The following Committee is hereby re-constituted with immediate effect :-

Name of the Committee	Name of Judicial Officer	Designation
Committee to formulate the necessary modalities for the post of Principal Counsellors/Counsellors for the Family Courts, with regard to qualification as well as service conditions and mode of appointment.	Dr. Aditi Choudhary Principal Judge, Family Court (West)	Chairperson
	Sh. Sanjay Garg-II Judge In-Charge Mediation Centre Tis Hazari Courts	Member
	Sh. Murari Prasad Singh Judge, Family Court (Central)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


(SANJAY GARG-I)

Principal District & Sessions Judge (HQs)


Delhi

No. 36368 - 36398 /F.1(3)/Gaz/2024

Dated 03 OCT 2024

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, all court Complexes, Delhi/New Delhi/Rouse Avenue, Delhi.
3. The Principal Judge, Family Court (HQs), Dwarka, New Delhi.
4. The Officers concerned.
5. The Branch In-Charge, Admin-I, Central, Tis Hazari Courts, Delhi, with the direction to pursue the matter with the said committee.
6. The AO(J)/Branch In-Charge, Admin-I,II-III, Recruitment Cell, Promotion Cell, General Branch, Accounts Branch, Tis Hazari Courts, Delhi.
7. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
8. The R&I Branch (Central) for uploading on LAYERS.


Principal District & Sessions Judge (HQs)
Delhi